

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
LPG CONNECTIONS IN JAMMU AND KASHMIR .

80

Shri G. N. Ratanpuri

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) the number of domestic gas connections provided in Jammu and Kashmir during the current financial year and the total number of connections as on date ;
- (b) whether there are plans to provide such connections on demand ;
- (c) whether his Ministry intends to widen the distribution network of Liquefied Petroleum Gas (LPG) and petroleum in Jammu and Kashmir ; and
- (d) what steps are intended to provide kerosene under Public Distribution System (PDS) according to latest Census to consumers in Jammu and Kashmir ?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI MURLI DEORA)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 80 BY SHRI G. N. RATANPURI TO BE ANSWERED ON 2ND MARCH, 2010 REGARDING LPG CONNECTIONS IN JAMMU AND KASHMIR.

(a) & (b) : As on 01.02.2010, Public Sector Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) were operating 154 LPG distributors in the State of Jammu and Kashmir. Through these distributors, OMCs are serving about 14.94 lakh LPG customers in the State of Jammu and Kashmir. OMCs have released 61,000 new LPG connections in the State between April, 2009 to January, 2010.

The new LPG connections are made available as soon as possible and in any case within a period of sixty days. OMC have reported that there is no waiting list for release of new LPG connections with their LPG distributors in the State of Jammu & Kashmir.

(c) : As per the "Vision 2015" adopted for LPG sector, a target has been given to the OMCs to raise the over-all LPG population coverage to 75% in the country by releasing 5.5 crore new LPG connections by 2015 especially in rural areas and uncovered areas and also examine the possibility of providing more Retail Outlet/Kisan Seva Kendra (KSK).

OMCs have freedom to set up LPG distributors/RO dealerships/SKO-LDO dealerships as per their commercial consideration based on feasibility and economic viability of the locations as per their own guidelines, which are available on the websites of the concerned OMCs as well as at their Regional/State Offices.

(d) : PDS kerosene is an allocated product. Ministry of Petroleum and Natural Gas makes quarterly allocation of PDS kerosene to States/Union Territories for further distribution under the Public Distribution System (PDS) network. The quantity of PDS SKO for distribution per card holder is decided by concerned State Government/UT and the same varies from State to State. There has been no reduction in allocation of PDS kerosene to the State of Jammu and Kashmir even though there has been a substantial increase in the LPG coverage in the State.